

C. P. NO. 27/92
for order. Now
on 13/2/92
HCP/712

Dated: 13.2.1992

(11)

Mr. Shankaranarayan, Adv.
for the applicant. Mr. V. G.
Rege, Adv. for the Respondents.
The Respondents should file
their written reply explaining
the points raised in the
Contempt Petition.

Keep the case for
orders on 23.4.1992.


(M. Y. Prtolkar)
M(A)


(U. C. Sivastava)
V/c.

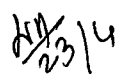
23-4-92

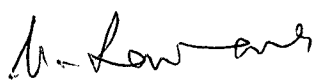
Ms. Kalpana Patel proxy for Mr.
Shankaranarayanan, adv for the
applicant.

Mr. V. G. Rege, counsel for the respondents.

It is submitted by Mr. Rege that
the orders of the Tribunal have been
Complied with and the applicant has
been promoted to the Senior Scale
post on 10-6-91. However the
payment has not been made as the
accounts are being prepared.

Keep the case for hearing on
10-7-92.


(S. F. Rastvi)
M(J)


(Ms. USHA SAVARA)
M(A).